

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 60/73(4)/NCLT/AHM/2017

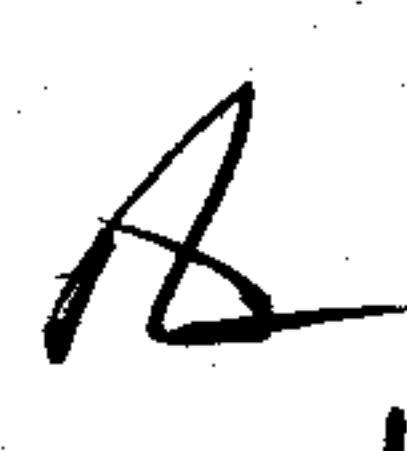
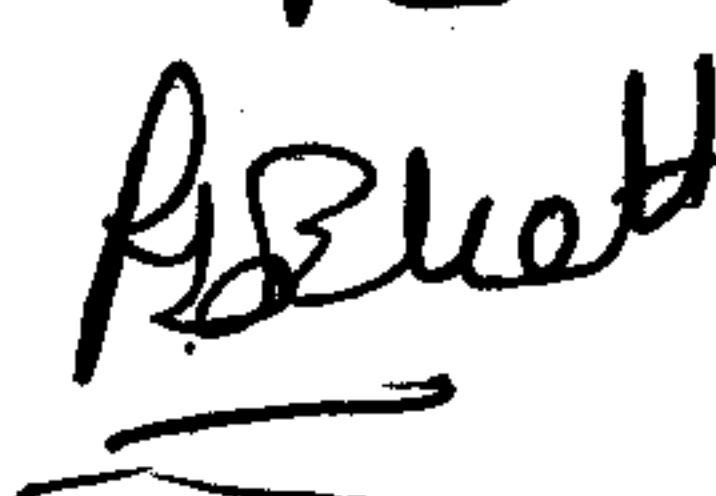
Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017**

Name of the Company: Daljeet Singh Sandhu
V/s.
Neesa Leisure Ltd.

Section of the Companies Act: Section 73(4) of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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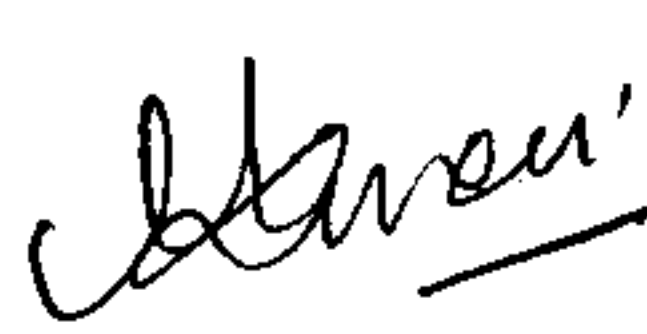
1.	Ashok Sachdeva	A.R.	Deponents	
2.	Ravish Bhatt	Adv.	Respondent	

ORDER

Authorised Representative Mr. Ashok Sachdeva present for Petitioner. Learned Advocate Mr. Ravish Bhatt present for Respondent No.1.

Heard arguments of Authorised Representative for Petitioner and Learned Counsel for Respondent no. 1.

Order reserved.


MANORAMA KUMARI
MEMBER JUDICIAL


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 25th day of October, 2017.